

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 236
(IB)-917(ND)2019
IA/2702/2020 IA/355(ND)2021, IA/378(ND)2021

IN THE MATTER OF:

M/s. Ved Contracts Pvt. Ltd.

... Applicant/Petitioner

Vs.

M/s. RG Infra Build Pvt. Ltd.

... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 08.07.2021

CORAM:

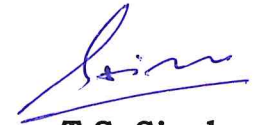
**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Mr. Mohit Nandwani Adv for Applicant/RP

ORDER

Renotify this matter on 14.07.2021.



T.S. Singh

(Court Officer)